

**DISTRICT & SESSIONS COURT, PUNE.**

- Reference:** (i) Standard Operating Procedure issued by the Hon'ble High Court, received on 03-06-2020 and modifications issued from time to time.
- (ii) Standard Operating Procedure, dated 27-11-2020, issued by the Hon'ble High Court.
- (iii) District Court Office Order bearing No. B-16(ii)/124/2020, dated 31-10-2020.

**No. B-16(ii)/130/2020,**

**Dated : 30-11-2020.**

**OFFICE ORDER**

In continuation of the above referred Office Order at Sr. No. (iii), this Office Order is issued for further continuing the present functioning of Court establishments falling in Table-'A' of the SOP dated 03-06-2020 (i.e. the Courts falling within the limits of Municipal Corporations of Pune and Pimpri-Chinchwad and Pune and Khadki Cantonment), in one shift, from 01-12-2020 to 31-12-2020 between 11.00 a.m. to 02.00 p.m., for taking up matters as specified in the said SOP and such other matters, as per the Circulars issued by the Hon'ble Bombay High Court from time to time.

The Coordinator, Computer Section, District Court, Pune, shall upload this office order on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

PUNE.  
Date: 30-11-2020.

Sd/-xxx  
(Neeraj P. Dhote)  
Principal District & Sessions Judge,  
Pune.

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Forwarded with compliments to all the Judicial Officers in Table-A in Pune Judicial District, for information and necessary action.

No. B-16(ii)/130/2020,  
District & Sessions Court,  
Pune.  
Date: 30-11-2020.

By Order,



Registrar,  
District & Sessions Court, Pune.

Copy to :

- (i) All the concerned Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune, Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Head of the Branches, District Court, Pune.